

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 683 of 2023**

**IN RE: GANGA HERITAGE TITLE" RESIDENTIAL PLOTS IN  
HARIDWAR, FEW STEPS FROM GANGA RIVER"**

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1.	<b>Reply Affidavit</b> on behalf of Respondent No 02, Central Pollution Control Board, (CPCB) in compliance of Hon'ble NGT order dated 07.11.2023 in OA No. 683/2023, In Re: Ganga Heritage Title" Residential Plots in Haridwar, Few Steps From Ganga River".	
2.	<b>Annexure-I:</b> A copy of the Hon'ble NGT order dated 07.11.2023.	
3.	<b>Annexure-II:</b> A copy of the letter dated 14.12.2023 issued to District Magistrate, Haridwar.	

*Ajit Kumar Vidyarthi*  
**(Ajit Kumar Vidyarthi)**

Scientist F  
Central Pollution Control Board  
Delhi-110032

Dated: 19.01.2024

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 683 of 2023**

**IN RE: GANGA HERITAGE TITLE" RESIDENTIAL PLOTS IN  
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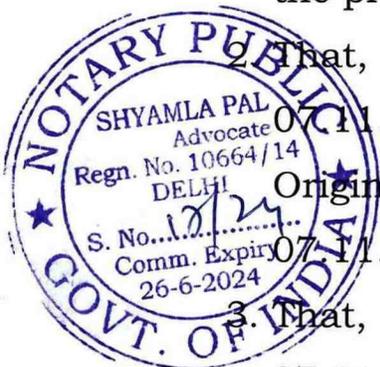
**REPLY ON BEHALF OF THE RESPONDENT No. 02, CENTRAL  
POLLUTION CONTROL BOARD (CPCB)**

I, A.K. Vidyarthi s/o Late Shri Vikrama Singh, aged about 53 years, working as Scientist 'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032, do hereby solemnly affirm and declare as under:

1. That I am fully conversant with the facts and circumstances of the present case and hence competent to depose and swear the present Reply affidavit on behalf of the Central Pollution Control Board (hereinafter referred as CPCB) in the present Original Application.

2. That, the Hon'ble National Green Tribunal vide order dated 07.11.2023 had impleaded CPCB as Respondent no. 02 in Original Application No. 683 of 2023. A copy of order dated 07.11.2023 is annexed as **Annexure I**.

3. That, the Hon'ble National Green Tribunal vide order dated 07.11.2023 directed the following in this matter:

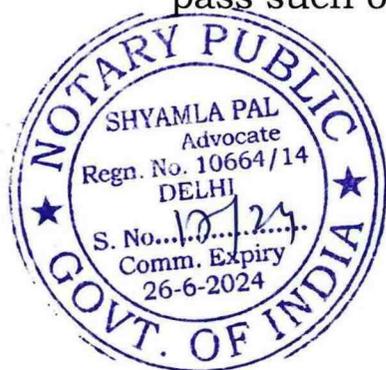


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“The District Magistrate, Haridwar is directed to carry out the spot inspection and file the status report on or before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. He is also directed to serve notice to the Project Proponent - Respondent No. vi.”

4. That, in compliance of the Hon'ble NGT order dated 07.11.2023, CPCB vide letter dated 14.12.2023 requested District Magistrate, Haridwar and Member Secretary, Uttarakhand Pollution Control Board to provide the factual status report. A copy of CPCB's letter dated 14.12.2023 is annexed as **Annexure II**
5. That, the response of the above said letter dated 14.12.2023, is still awaited at the end of CPCB.

In view of the above stated facts and circumstances, it is most respectfully prayed that Hon'ble Tribunal may be pleased to pass such or further orders as it may deem fit.



*Ajit Kumar Vidyarthi*

**DEPONENT**

ए. के. विद्यार्थी / A. K. Vidyarthi  
 वैज्ञानिक 'एफ' / Scientist 'F'  
 केंद्रीय प्रदूषण नियंत्रण बोर्ड  
 Central Pollution Control Board  
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
 M/o Env. Forest & Climate Change, Govt. of India  
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032

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**VERIFICATION**

Verified at Delhi on this ~~19~~ **19 JAN 2024** day of January, 2024 that the contents of the above reply affidavit are correct to the best of my knowledge and belief. Nothing material has been concealed therein.



*Ajit Kumar Vidyarthi*

**DEPONENT**

ए. के. विद्यार्थी / A. K. Vidyarthi  
वैज्ञानिक 'एफ' / Scientist 'F'  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
M/o Env. Forest & Climate Change, Govt. of India  
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

**ATTESTED**

*[Signature]*  
NOTARY PUBLIC DELHI  
GOVT INDIA

**19 JAN 2024**

(3)

Item No. 03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No.683/2023

In re: Ganga Heritage titled "**Residential Plots in Haridwar, few steps from Ganga River**"

Date of hearing: 07.11.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

**ORDER**

1. This original application is registered *suo motu* on the basis of the advertisement titled "**Residential Plots with Private Ganga Ghat Starts 25 Lakhs | NH 34 - 5 minutes**". The said advertisement reveals that residential plots are being cut in Haridwar on the bank of river Ganga in violation of the River Ganga Rejuvenation, Protection and Management Authorities Order, 2016 which prohibits construction in the riverbed.
2. Ganga Heritage advertisements dated 27.04.2023 and 30.10.2023 is for the residential plots with Private Ghats on NH 34 at the distance of 5 minutes from nearby Amatra Resort. It is suspected that these plots are being cut violating the environmental norms without proper permission.
3. The Tribunal has already entertained similar OA No. 102/2023 concerning alleged illegal construction at another location at Beliram Ashram, Kankhal, Haridwar, Uttarakhand wherein a joint Committee has been constituted.
4. The power of the Tribunal to take up the matter in *suo motu* has been recognized by the Hon'ble Supreme Court in the matter of

*“Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.”  
reported in 2021 SCC Online SC 897.*

5. Since the OA involves substantial issue relating to compliance of the environmental norms, therefore, we deem it proper to implead the following as respondents in the matter:

- i. Secretary, Ministry of Environment, Forest and Climate Change.
- ii. Member Secretary, Central Pollution Control Board.
- iii. Member Secretary, Uttarakhand Environment Protection and Pollution Control Board.
- iv. Member Secretary, National Mission for Clean Ganga.
- v. District Magistrate, Haridwar.
- vi. “Ganga Heritage” the Project Proponent, Haridwar

6. Let notice be issued to these respondents.

7. The District Magistrate, Haridwar is directed to carry out the spot inspection and file the status report on or before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. He is also directed to serve notice to the Project Proponent - Respondent No. vi.

8. List on 22.01.2024.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

November 07, 2023  
Original Application No.683/2023  
DV



ANNEXURE - II  
NGRBA Cell <ngrba.cpcb@gmail.com>

**CPCB letter dt 14.12.2023 in compliance to Hon'ble NGT order dated order dated 07.11.2023 in the Original Application 683/2023 titled Ganga Heritage titled "Residential Plots in Haridwar, few steps from Ganga River" reg-**

NGRBA\_Cell (CPCB) <ngrba.cpcb@gmail.com>

Thu, Dec 14, 2023 at 1:18 PM

To: Uttarakhand EPPCB MS <msukpcb@yahoo.com>, msukpcb@gmail.com

Cc: reena satavan <reenasatawan.cpcb@nic.in>

Respected Sir,

This is in reference to above mentioned order dated 07.11.2023 passed by Hon'ble NGT in OA No. 683/2023. Verbatim of relevant para is as under:

"2. Ganga Heritage advertisements dated 27.04.2023 and 30.10.2023 is for the residential plots with Private Ghats on NH 34 at the distance of 5 minutes from nearby Amatra Resort. It is suspected that these plots are being cut violating the environmental norms without proper permission.

7. The District Magistrate, Haridwar is directed to carry out the spot inspection and file the status report on or before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. He is also directed to serve notice to the Project Proponent - Respondent No. vi"

In compliance of the above Hon'ble NGT order, it is requested that timely compliance of the order dated 07.11.2023 may be ensured and copy of the factual status report to be submitted before the Hon'ble NGT may also be provided to CPCB. **Kindly see the attachment.**

Thanks & Regards

Water Quality Management-II Division  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
Shahdara, Delhi - 110032  
Fax.no. 011-22384025  
Alternate e-mail: [ngrba.cpcb@nic.in](mailto:ngrba.cpcb@nic.in)

 CPCB letter dt 14 nov 23 to MS UKPCB.pdf  
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केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

By Speed Post/Email

CM-13011/178/2023-LAW-HO-CPCB-HO

Date: 14.12.2023

To,

Member Secretary,  
Uttarakhand Pollution Control Board,  
Gauri Devi Bhawan,  
46 B IT Park Sahastradhara,  
Dehradun, Uttarakhand 248 001

**Subject:** Hon'ble NGT order dated 07.11.2023 in the Original Application 683/2023 titled Ganga Heritage titled "Residential Plots in Haridwar, few steps from Ganga River"-reg

Sir,

This is in reference to above mentioned order dated 07.11.2023 passed by Hon'ble NGT in OA No. 683/2023. Verbatim of relevant para is as under:

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7. The District Magistrate, Haridwar is directed to carry out the spot inspection and file the status report on or before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. He is also directed to serve notice to the Project Proponent - Respondent No. vi"

In compliance of the above Hon'ble NGT order, it is requested that timely compliance of the order dated 07.11.2023 may be ensured and copy of the factual status report to be submitted before the Hon'ble NGT may also be provided to CPCB.

Yours faithfully,

*Angaru*  
14/12/23  
(A.K. Vidyarthi)

Director & Divisional Head, WQM-II

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'परिवेश भवन' पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in